

CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH, PATNA

OA 360 of 2005

Patna, dated the 7th August, 2006

CORAM: The Hon'ble Mr. Justice P.K.Sinha, VC

The Hon'ble Mr.S.N.P.N.Sinha, M[A]

Suman Kumar Singh

Applicant

versus

The Union of India & others..

Respondents

ORDER

Justice P.K.Sinha, Vice-Chairman:

On calls, no one appears for the applicant to press this application. It also appears that for the last two dates, no one had been appearing on behalf of the applicant.

2. This application is, therefore, dismissed for non-prosecution.


[S.N.P.N.Sinha]
Member[A]


[P.K.Sinha]
Vice-Chairman

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